

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

CP/021/00036/2018 in OA/021/00396/2012

HYDERABAD, this the 9th day of October, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

1. Smt.M.Vijaya Laxmi W/o late Sri M.Venkateswarlu, (Ex-LMP Grade-II, Southern Printing Group, Survey Of India, Uppal), aged about 44 years, R/o H.No.2-16-142, Prashanth Nagar, Uppal, Hyderabad-500 039.
2. M.Venkata Adinarayana S/o Late M.Venkateswarlu, (Ex-LMP Grade-II, Southern Printing Group, Survey Of India, Uppal), aged about 25 years, R/o H.No.2-16-142, Prashanth Nagar, Uppal, Hyderabad-500 039.

...Applicants

(By Advocate : Mrs.Rachna Kumari)

Vs.

1. Mr.Girish Kumar,
Union of India, rep by The Surveyor General
Of India, Dehradun, Uttarakhand.
2. The CPIO & Deputy Surveyor General (SGO) &
Chairman, Committee for Compassionate Appointments,
O/o Surveyor General of India, Dehradun, Uttarakhand.
3. Mr.M.I.Malik, The Director,
South Printing Group, Survey of India,
Uppal , Hyderabad.
4. Sri S.Jagan Mohan S/o Pochaiah (Ex-Khalasi)
Aged about 46, working in O/o The Director,
South Printing Group, Survey of India,
Uppal , Hyderabad.

....Respondents

(By Advocate : Mr.V.VinodKumar, Sr.CGSC)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar,Administrative Member)



Through Video Conferencing:

2. Mr.V.Vinod Kumar, learned Senior Central Govt. Standing Counsel for Respondents present.

3. Mrs.Rachna Kumari, learned counsel for the applicant intimated that the order of the Tribunal in OA No.396/2012, dated 01.05.2017 has been complied with. Hence the Contempt Petition has become infructuous and the same is closed. No costs.

(B.V.SUDHAKAR) (ASHISH KALIA)
ADMINISTRATIVE MEMBER **JUDICIAL MEMBER**

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